

**DIVISION BENCH**

**ITEM NO. 110**

**NATIONAL COMPANY LAW TRIBUNAL  
ALLAHABAD BENCH  
PRAYAGRAJ**

**CA No. 120/2018, CA No. 121/2018, CA No. 82/2016 & CA No. 54/2017  
IN CP No. 63/ND/2016**

**CORAM:**

- 1. SHRI HARNAM SINGH THAKUR,  
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI SUBRATA KUMAR DASH,  
HON'BLE MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 06<sup>th</sup> December,  
2022, 02:30 pm**

<b>NAME OF THE COMPANY</b>	<b>PRATIK PATWARDHAN &amp; ANR V/S TEJ KUMAR PRESS PVT LTD &amp; ORS</b>
<b>UNDER SECTION</b>	<b>397/398 OF COMPANIES ACT 1956</b>

**COUNSEL APPEARED THROUGH VIDEO CONFERENCING:**

Sh. Nesar Ahmad alongwith Sh. Rohit Chaudhary, Advs. & Sh. Anil Kumar, PCS.

*: For the Petitioner*

Sh. Zeyaul Haque, Adv.

*: For the respondent in main CP*

**ORDER**

Due to paucity of time, the matter could not be taken up, hence adjourned to  
16<sup>th</sup> February, 2023.

*—Sd—*

**Dr. R.C. Srivastava  
(Court Officer)**

**06<sup>th</sup> December, 2022**

*Priya Agarwal  
(Stenographer)*